

**COURT OF SH. HARISH KUMAR, SPECIAL JUDGE (PC ACT) CBI-20, COURT NO.
405, ROUSE AVENUE DISTRICT COURT, NEW DELHI .**

Date:- 19.04.2021

ORDER

**SUBJECT: EN-BLOC ADJOURNMENT OF CASES FROM 19.04.2021 TO 23.04.2021
EXCEPT URGENT MATTERS.**

Pursuant to the Order No. 2/R/RG/DHC/2021 dated 19.04.2021 issued by the Hon'ble High Court of Delhi and Office endorsement No. Power Gaz./RACC/2021/8406-8496-C dated 19.04.2021, it is directed that the functioning of this Courts shall remain suspended w.e.f 19.04.2021 to 23.04.2021. All the pending matters except urgent matters, listed before this Court during the said period i.e, from 19.04.2021 to 23.04.2021 shall stand automatically adjourned en-bloc as under:-

S.No.	DATE ALREADY FIXED	NEXT / NEW DATE OF HEARING
01.	19.04.2021 (Monday)	19.05.2021 (Wednesday)
02.	20.04.2021 (Tuesday)	20.05.2021 (Thursday)
04.	22.04.2021 (Thursday)	22.05.2021 (Saturday)
05.	23.04.2021 (Friday)	24.05.2021 (Monday)

The arrangements qua mentioning and hearing of urgent matters through Video Conferencing using CISCO WEBEX platform shall continue as before.

NOTE:- All the Staff/Officials posted in this Court are directed not to leave Station under any circumstances without prior permission. Staff shall remain available on call and would be deemed to be on duty. In case of any urgency, they can be called upon to report on duty immediately.



**(HARISH KUMAR)
Spl. Judge (PC ACT), CBI-20,
RADDC, N.D / 19.04.2021.**

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